

>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2019 (Omission of sections 354 and 509).

**DR. SHASHI THAROOR (THIRUVANANTHAPURAM):** Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

**माननीय अध्यक्ष :** प्रश्न यह है:

“कि भारतीय दण्ड संहिता, 1860 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।”

प्रस्ताव स्वीकृत हुआ।

**DR. SHASHI THAROOR :** Sir, I introduce the Bill.

16.28 hrs